## CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029 Ph: 011-26189709 Fax: 011-20904365

Petition No.: 446/TT/2024

Date: 7.5.2025

To

Shri Mohd. Mohsin Chief General Manager (Commercial), Power Grid Corporation of India Limited, Saudamini, Plot No. 2, Sector-29, Gurgaon-122001

Subject: - Petition for determination of the transmission tariff from COD to 31.3.2024 for Asset-1: 500 MVAr Thyristor Controlled Reactor (TCR) at Kurukshetra under "Implementation of 500 MVAr Thyristor Controlled Reactor at Kurukshetra 400kV bus."

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 26.5.2025:-

## 2019-24 period

- a) Provide Form-12 giving details for time over-run for Asset-1 in the instant petition.
- 2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
- 3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.
- 4. In case the above-mentioned information is not filed within the specified date, the petition shall be disposed of based on the information already on record.

Yours faithfully,

Sd/-(Kamal Kishor) Deputy Chief (Law)